

HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

ROC No:192/SO/2020

Dt:04.08.2020

CIRCULAR

Sub: COVID-19 – increase of positive cases – instructions – Reg.

Ref: 1. High Court's Circular in ROC. No.192/SO/2020, dated 16.03.2020

2. High Court's Letter dated 02.07.2020

The High Court has issued Circular dt.16.03.2020 and Letter dated 02.07.2020 *inter alia* giving certain instructions to the Judicial Officers and the staff of the Subordinate Courts in the State relating to measures to be taken for prevention or to defend corona virus (COVID-19). In spite of the same, positive cases are being increased day by day among the Officers, the staff and their family members. Therefore, while instructing the Officers and the staff of the Subordinate Courts to strictly adhere to the instructions relating to the measures to be taken for prevention of corona virus, in the aforesaid Circular and Letter, it is specifically instructed to the Judicial Officers that if the staff are going out leaving the headquarters, the same be stopped and necessary action may be taken in that regard.

R. S. Mathu
REGISTRAR GENERAL
04/08/2020

To

- 1) The Prl. Secretary to the Hon'ble the Chief Justice (with a request to place the circular before the Hon'ble the Chief Justice for His Lordship's kind perusal)
- 2) All the P.Ss to the Hon'ble Judges (with a request to place the circular before the Hon'ble Judges for their Lordships' kind perusal).
- 3) All the Principal District and Sessions Judges (with a direction to communicate the Circular to the judicial officers under their control for taking necessary action)

Prl. District Court, Ongole :: Date: 05-08-2020

"Communicated to follow instructions
scrupulously".

To
All the Judicial officers
in the district

Dis: 2410
6/8/20

T.C.F.B.O.
K. S. Srinivas
CHIEF ADMINISTRATIVE OFFICER
DISTRICT COURT
ONGOLE